

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/1164/2021**

This the 09<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohd Ikhlq, Age 23 years, S/o Mohd. Sultan, R/o Village Mahore,  
Tehsil Mahore District - Reasi.

.....Applicant

By Advocate: Mr. Tauseef Zargar

**Versus**

1. Union Territory of Jammu and Kashmir through Commissioner / Secretary to Government., Health and Medical Education Department, Civil Secretariat, Srinagar /Jammu -180001
2. Director, Health Services, Jammu - 180001 .
3. Chief Medical Officer, Reasi – 182311.
4. Block Medical Officer, Mahore – 182315.
5. Accountant General (A&E), Canal Road, Shakti Nagar, Jammu  
.....Respondents

By Advocate:- Mr. Rajesh Thapa, Dy.A.G.

**ORDER [O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A):**

Learned counsel for the applicant has made a statement at the bar that the instant OA may be dismissed for want of jurisdiction with liberty

to the applicant to approach the appropriate forum for redressal of his grievance.

2. In view of the statement made by the learned counsel for the applicant, the OA is dismissed for want of jurisdiction with liberty to the applicant to approach the appropriate forum for redressal of his grievance, if any.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Anand...